

413

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

T.A.No. 313 of 1987

Raj Kumar ... Petitioner

Vs.

Union of India & others Respondents.

Hon'ble Mr. Justice K.Nath - V.C.,
Hon'ble Mr. D.S. Misra - A.M.

This case relates to a seniority list, annexure-1 which was pronounced on 1.7.79. No one is present on behalf of the applicant. An office report dated 21.7.88 mentions that despite service of notices, no one appeared on behalf of the applicant. On 9.2.89 ^{also} no appearance was made on behalf of the applicant. Sri A.V. Srivastava, learned counsel for the opposite parties is present. The application/writ petition is dismissed for default of the applicant.

Member (A).

Vice-Chairman.

Dt.10.5.1989.

ha